

**Central Administrative Tribunal
Madras Bench**

OA/310/01225/2015

Dated Thursday the 24th day of January Two Thousand Nineteen

P R E S E N T

**Hon'ble Mr. P.Madhavan, Member(J)
&
Hon'ble Mr.T.Jacob, Member(A)**

N.Palanisamy,
S/o Nachimuthu,
No.8, Lakshmi Nagar,
Seesa Naicken Palayam,
Coimbatore 641 007. .. Applicant
By Advocate **Mr.C.Sundaramurthy**

Vs.

1. The Director,
Sugarcane Breeding Institute ICAR,
Coimbatore 641 007.
2. The Secretary,
Indian Council of Agricultural Research,
Krishi Bhavan Dr.Rajendra Prasad Road,
New Delhi 110 114. .. Respondents

By Advocate **Mr.S.Yashwanth**

ORAL ORDER

Pronounced by Hon'ble Mr.P.Madhavan, Member(J)

Both sides not present. It was noted on the last hearing on 28.9.2018 that the applicant had remained unrepresented on the past several dates. Accordingly the matter was posted under the caption 'For dismissal'. It is also noted that this is 2015 matter.

2. As there is no representation for the applicant today also, it is clear that the applicant is not interested in prosecuting this case. Accordingly, the OA is dismissed for non-prosecution.

(T.Jacob)
Member(A)

24.01.2019

(P.Madhavan)
Member(J)

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